

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 23rd August, 2022

No. HC.VII-115/2019/7148 /A : Hon'ble the Gauhati High Court has been pleased to adopt the following fee structure for Mediators for the Principal Seat at Guwahati, as well as the outlying Benches, as proposed by the 'Mediation and Conciliation Project Committee (MCPC), Supreme Court of India:

Sl No.	Nature of case	Honorarium
A.	On settlement through Mediation	Rs.5,000/- per case
B.	Connected cases	Rs.1,000/- per case subject to a maximum of Rs.3,000/- (regardless of the number of connected cases)
C.	In case of no settlement (in case the party fail to arrive at an amicable settlement despite three effective hearings)	Rs.2500/-

By order,
Sd/- Kanchan Newar
Secretary, Gauhati High Court Mediation Centre
Gauhati High Court, Guwahati


Memo No. HC.VII-115/2019/ 7149 – 7162 /A dated 23.08.2022

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Secretary to the Govt. of Assam, Legislative Department, Dispur.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
4. The Registrar (Vigilance / Judicial/ Administration/), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Member Secretary, Assam State Legal Services Authority.
8. The Administrative Officer, Judicial Academy, Assam.

9. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.**
10. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Nelson Sailo, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(The list of officers' herein above is not necessarily in order of seniority.)

 23.8.22

**Secretary, Gauhati High Court
Mediation Centre
Gauhati High Court, Guwahati**